

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made in Official exigency with immediate effect :

S N:	Name & Emp. Code of the Official	From	To
1.	Durga Prasad EC: 10346573	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Yashwant Kumar, Ld. Principal District & Sessions Judge Distt : Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Yashwant Kumar, Ld. Principal District & Sessions Judge Distt : North West Rohini
2.	Ravi EC: 17267128	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Yashwant Kumar, Ld. Principal District & Sessions Judge Distt : Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Yashwant Kumar, Ld. Principal District & Sessions Judge Distt : North West Rohini
3.	Ravi Kumar Chaudhary EC: 88910905/10807	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Suresh Kumar Gupta, the then Ld. Principal District & Sessions Judge Distt : North West Rohini	Desg: Peon Role: Peon Posting: In the Office Pool, Admn.III Distt : Central THC
4.	Nitish Kumar EC: 22160164	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Suresh Kumar Gupta, the then Ld. Principal District & Sessions Judge Distt : North West Rohini	Desg: Peon Role: Peon Posting: In the Office Pool, Admn.III Distt : Central THC
5.	Ramesh Mehra EC: 67003609	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shalinder Kaur, Ld. Principal Judge (HQs), Family Court, Dwarka (On diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shalinder Kaur, Ld. Principal District & Sessions Judge Distt: Shahdara KKD
6.	Biswajit Saha EC: 94794899	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shalinder Kaur, Ld. Principal Judge (HQs), Family Court, Dwarka (On diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shalinder Kaur, Ld. Principal District & Sessions Judge Distt: Shahdara KKD

7.	Gurdeep S/o Sh. Raj Kumar (Newly Appointed)	Desg: Peon Role: Peon Posting: In the Office Pool, Admn.III Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Nisha Saxena, Ld. District Judge (Commercial Court)-04 Distt : Central THC
8.	Ajay Kumar Patel EC : 92076	Desg: Peon Role: Peon Posting: In the Office Pool, Admn.III Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manoj Kumar, Ld. ASJ-01 Distt : North-East KKD

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

GIRISH KATHPALIA
07:07 PM
2-3.7.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI P.A.

No. 55745-795/ADMIN-III/Central/P&T/2022 Dated, Delhi the 23 JUL 2022

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, Central/North-West/North-East/Shahdara, Delhi.
2. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
3. The Officers Concerned.
4. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central/North-West/North-East/Shahdara, Delhi.
5. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central/North-West/North-East/Shahdara, Delhi..
6. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
7. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
8. Dealing Officials, Accounts Branch, Central/North-West/North-East/Shahdara, Delhi..
9. The Officials concerned.
10. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
11. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

Balbir Singh
23/7/22
Administrative Officer (J)
O/o PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI